

- (ii) Non-procurement of Sorghum CSH-5 and CSH-9 seeds.

2. Investigation into the complaints reveal the following facts :

- (i) The National Seeds Corporation distributed Wheat seeds of HD 2189 and Kalyansona in different parts of the State but the complaints were received only from the farmers of Shirampur, Distt. Ahmednagar. The National Seeds Corporation have collected the samples of these seeds from the farmers and the same have been sent for grow-out test to ascertain the genetic purity.

- (ii) The National Seeds Corporation did not accept the hybrid Sorghum seeds of CSH-9 and CSH-5 as the seeds offered to it contained diseased seeds, more than permissible limits, and admixture of male seeds, respectively.

Loss to SAIL

972. DR. B. L. SHAIKESH : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether SAIL is estimated to have lost about Rs. 130 crores in the first six months of the current financial year;

(b) if so, the reasons therefor;

(c) whether a major shortfall in steel production by Bhilai is costing the Railways dearly in terms of time and foreign exchange and the last minute let-down by Bhilai on its assurance to the Railways has compelled the latter to go in for imports of rails; and

(d) if so, the steps proposed to be

taken to revamp the SAIL and ensure that Railways' needs are met in time to prevent any further set-back to the important track renewal programme and foreign exchange saved on the import of rails ?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT) : (a) Yes, Sir.

(b) The reasons for losses of SAIL during the current year are :—

(i) Shortfall in production.

(ii) Increase in the prices of inputs particularly of coal, power and ferro-alloys.

(iii) Non-availability of adequate power.

(c) and (d) Bhilai Steel Plant of SAIL had planned to meet the full requirement of 4 lakh tonnes of Broad Gauge rails required by the Railway in 1986-87. During April-September, 1986 Bhilai has supplied 81,600 tonnes; they expect to further supply 1,93,400 tonnes during October, 1986 to March, 1987, thus making a total of 2,75,000 tonnes during the full year. Railways have initiated action for import of 50,000 tonnes and another 50,000 tonnes, is also likely to be imported by them during the current year. Plans have been drawn up by SAIL to maximise production of rails during the remaining part of the current financial year so as to supply 2,75,000 tonnes to the Railways in the year.

Comprehensive Crop Insurance Scheme

973. SHRI M. RAGHUMA REDDY :
SHRI SUBHASH YADAV :
SHRI DHARAM PAL SINGH MALIK :

Will the Minister of AGRICULTURE be pleased to state :

(a) the measures proposed to remove certain lacunae in the Crop Insurance Scheme in order to make it broad based

to provide wider insurance coverage to agriculturists as at present it covers only loan part of the expenses; and

(b) the details of the proposed changes ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b) Under the existing Crop Insurance Scheme all farmers availing of Crop loans from Cooperatives, Commercial Banks and Regional Rural Banks (RRBs) for raising the crops viz., wheat, paddy, millets, oilseeds and pulses are covered. The sum insured is 150% of the crop loan.

Suggestions were received from State Govts. for making the scheme more attractive to the farmers. These are under consideration of the Government.

**Vacation of Government accommodation
by VIPs**

974. SHRI M. RAGHUMA REDDY :
SHRI SUBHASH YADAV :
SHRI DHARAM PAL SINGH
MALIK :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it has come to the notice of Government that a number of V. I. Ps including Ex-Minister, Ex-Governors, Ex-MPs, Ex-Ambassadors/High Commissioners, etc. have been unauthorisedly occupying Government accommodation in the Capital;

(b) if so, the details thereof;

(c) since when they are in unauthorised occupation and the arrears of house rent due from them; and

(d) the steps taken by Government to get the accommodation vacated and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

Production of Iron ore in Orissa

975. SHRI HARIHAR SOREN : Will the Minister of STEEL AND MINES be pleased to state :

(a) the number of iron ore mines in Orissa;

(b) the average annual production of iron ore in those mines;

(c) the quantum of iron ore out of that consumed by the steel mills set up in Orissa and other States; and

(d) the total quantum of iron ore sent to Paradip port for export every year ?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT) : (a) The number of iron ore mines in Orissa that reported production in 1985 was 68.

(b) The average total annual production for the 3 year period 1983 to 1985 was around 6.3 million tonnes.

(c) The quantity of iron ore from Orissa mines supplied to the SAIL steel plants in 1985-86 was approximately 3.8 million tonnes.

(d) Quantity of iron ore procured for export through Pradip Port is as follows :—

1985-86 ... 18.8 lakh tonnes

1986-87

(April-Sept. 1986) ... 8.1 lakh tonnes